

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-205
IB-1794(ND)/2019
CA-172/C-V/ND/2019

IN THE MATTER OF:

Mr. Idemitus Lube India Pvt. Ltd.

....Applicant

Vs

M/S. Nath Motors Pvt. Ltd

....Respondent

SECTION

Under Section 9 of IBC,2016

Order delivered on 02.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

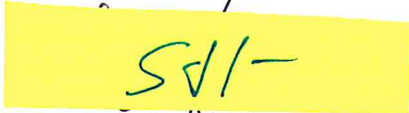
For the Applicant : Mr. Prateek Kushwaha for IRP

For the Respondent :


ORDER

The present application bearing no. CA-172/C-V/ND/2019 has been filed on behalf of the IRP by which an information has been given that IRP has been appointed as RP vide resolution no. 1 dated 09.12.2019 and appointment of RP is approved under Section 22 (3) (a) of the IBC.

Heard. Ld. counsel for the IRP and perused the averments made in the application as well as resolution dated 09.12.2019, the appointment of IRP Mr. Anil Goel, as RP is hereby approved. CA allowed.


(SUMITA PURKAYASTHA)
MEMBER (T)

LV


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)